

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 369/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES:

Gujrat Nippon International Pvt. Ltd.
V/s.

Multiquadrant Ind. Controls (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

① Sachin O. Madekar Advocate
ilb. ms madekar & Co
for Petitioner

[Signature]

② A.S. Kulkarni Advocate
for Respondent

[Signature]

[Signature]

[Handwritten notes: 22/Jan/18]

ORDER

TCP 369/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative from both the sides are present.
2. From the side of the Petitioner, Affidavit is placed on record. Submitted the Bank statement.
3. Seeking adjournment. Adjourned to **22.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 03.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)